

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 214
161/252/ND/2020

IN THE MATTER OF:

Income Tax Officer- Ward 20(3), New Delhi

...APPELLANT

Vs.

**ROC, Delhi and Ors (M/s. R R Research
and Consultants Pvt. Ltd.)**

...RESPONDENT

Section

Under Section 252

**Order delivered on 14.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Appellant
For the ROC**

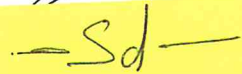
**:Ms. Easha Kadian, St. counsel
:Mr. M. Yadubhushan Rao, AROC**

ORDER

Heard the submissions made by the counsel for the appellant. Ld. Counsel for the appellant has prayed for time for filing report. The counsel for the appellant has prayed for time for completion of service to the respondents. Service by all modes including publication is allowed. Let this matter be posted to 5th February, 2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**